

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 342 of 2002

Jabalpur, this the 2nd day of August, 2004

Hon'ble Mr. Sarwashwar Jha, Administrative Member
Hon'ble Mr. Madan Mohan, Judicial Member

1. Ashok Kumar
S/o Late Shri Pramalal,
aged 38 years, Washerman
R/o House No. 561,
Bihari, Mandla Road,
Jabalpur.
2. Bharti Kumar
S/o Bhimraj,
aged about 35 years
Washerman,
R/o Street No.21,
Pasi Mohalla, Sadar, Jabalpur
3. Naresh Kumar
S/o Dalchand,
aged about 45 years,
Washerman, R/o 64,
Rajeev Gandhi Nagar,
Katanga, Jabalpur.
4. Ganesh Prasad
S/o Late Pawan Lal Rajak
aged about 44 years,
Washerman,
R/o Bajpai Compound,
Pentinaka, Sadar Jabalpur.
5. Civilian Regimental Mazdoor
Congress(INTUC), L/1, Hathital
Colony, Jabalpur.

- APPLICANTS

(By Advocate - Shri S. Paul)

versus

1. Union of India
through its Secretary,
Ministry of Defence, New Delhi.
2. The Director General of Signals,
Sig.4(c), General Staff Branch,
Army head-quarters, New Delhi 110 001.
3. The Commandant,
Garrison Regimental Centre,
Cantt., Jabalpur.
4. The Commandant,
Jammu & Kashmir Rifles,
Cant, Jabalpur.

S. Paul

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5. The Commandant,
Signal Training Centre,
1STC, Cantt., Jabalpur.

6. The Commandant
Military Hospital,
Jabalpur.

RESPONDENTS

(By Advocate - Shri Om Namdeo)

O R D E R

By Sarweshwar Jha, Administrative Member -

Heard.

2. The applicants, who are working against the post of Washermen in the respondent-organisation, have filed this Original Application seeking a direction to be given to the respondents to pay them the pay scale of Rs.3050-4590 with effect from 1.1.1996 with arrears of pay and all other consequential benefits.

3. As the facts of the matter and the reliefs sought by the applicants in this Original Application are similar to those as raised in O.A.No.159 of 2002 (Laloo Lal & others Vs. Union of India & another) and which has been heard together with this OA and disposed of vide our separate order of even date, the same order shall be applicable to the present OA also.

4. Accordingly, this Original Application stands of even date disposed of in terms of the directions as given in OA 159 of 2002 (supra). The Registry of the Tribunal is directed to enclose a copy of the order dated 4.8.2004 passed in OA 159/2002 along with this order. No costs.


(Madan Mohan)
Judicial Member


(Sarweshwar Jha)
Administrative Member

rkv.

प्रृष्ठांकन सं ओ/व्या.....जबलपुर, दि.....
प्रतिलिपि अवोधितः—

(1) सचिव, उच्च न्यायालय बाट एरोसिएशन, जबलपुर

(2) आवेदक श्री/श्रीमती/व्हु.....के काउंसल S. Paul

(3) प्रत्यार्थी श्री/श्रीमती/व्हु.....के काउंसल Om Namdeo

(4) दंगपाल, कोपाज., जबलपुर न्यायपीठ

राजना एवं आवश्यक कार्यवाही हेतु

10-8-04

अध. रजिस्ट्रर

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